

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-10-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER ,(JUDICIAL)
SHRI. S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : MA/929/2019

PETITION NUMBER : CP/634/IB/2017

NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATION AND CHARITABLE
TRUST

NAME OF THE RESPONDENT(S) : G V RAVI KUMAR RP & 4 OTHERS

SECTION : 60 OF IBC 2016

ORDER

Ld. Counsel Mr. R. Vidhya Shankar for the Applicant and Ld. Counsel
Ms. Prapti Mehta for the Respondent are present.

Both parties are permitted to file one page written submissions on or before
02.11.2020.

List the matter on **18.11.2020** for final disposal.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

MEMBER (JUDICIAL)

VS